

excess expenditure by sale of sites in the Capital Project Area. In the case of Assam, the Government of India have already agreed to provide some financial assistance to the Government of Assam for the construction of their new capital.

Pensions for the present and future pensioners

1023. SHRI GAYA CHAND BHUYAN: Will the PRIME MINISTER be pleased to state whether Government are considering to provide pensions to the old pensioners on a par with those of the incumbents, who will be retiring after the Fourth Pay Commission makes its recommendations with regard to the structure of pensions, if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): No, sir, No proposal of this nature is presently under consideration. The Government are awaiting Part II of the Fourth Pay Commission's Report dealing with pension structure.

Opportunity to Government employees to opt for pension scheme

1024. SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering to give one more opportunity to the employees who have not opted for pensionable service; and

(b) if so, whether it is proposed to extend this to retired persons?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) and (b) No, Sir, No proposal of this nature is under consideration of the Government.

Beheading of a son by father in Vikaspuri, Delhi

1025. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a person beheaded his son with an axe in a Delhi

Development Authority Park in Vikaspuri, New Delhi in the first week of July, 1986;

(b) if so, what are the details thereof;

(c) whether it is also a fact that the person who beheaded his son performed this act to appease gods in the presence of Police and local people; and

(d) if so, what are the details of the Police action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) On 7-7-86 at 1830 hours information was received at PS Vikaspuri that a boy was lying injured in a park near B-Block Vikaspuri. The Police, who went to the spot found a boy lying dead. Mange Ram, the father of the deceased who was sitting next to the body confessed that he had beheaded his son to please the Goddess for the sake of his country. A case FIR No. 149/u/s302 IPC was registered at PS Vikaspuri and the accused arrested.

(c) and (d) The case is under investigation.

North Zonal Council

1026. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) when was the present North Zonal Council constituted; and

(b) what have been its major recommendations and what action has been taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The Northern Zonal Council was set up under the States Reorganisation Act, 1956 and its first meeting was held on 23rd April, 1957.

(b)¹ The major recommendations made by the Council in its 19 meetings